

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2022 at 02.30 PM** THROUGH VIDEO CONFERENCING


PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA(CAA)/51(CHE)/2022
NAME OF THE PETITIONER(S) : Danish Steel Cluster Pvt Ltd
With
Sicagen India Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013


ORDER

The Applicant is represented by the Ld. PCS Ms. Chandra through video conferencing mode.

List this matter before Regular Bench on **07.12.2022** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS


(DR. MADAN BHALCHANDRA GOSAVI)
MEMBER (JUDICIAL)